

1	2	3
8.	Chandrapur	2
9.	Dhule	4
10.	Jalagaon	5
11.	Jalna	3
12.	Kolhapur	7
13.	Latur	4
14.	Nagpur	5
15.	Nanded	2
16.	Nasik	5
17.	Osmanabad	2
18.	Parbhani	2
19.	Pune	4
20.	Raigud	2
21.	Ratnagiri	3
22.	Sangli	4
23.	Satara	4
24.	Sindhudurg	2
25.	Solapur	4
26.	Tane (Kalyan)	2
27.	Wardha	3
28.	Yeotmal	3
29.	MTNL Bombay	10
Total		113

#### All India Radio, Mandla, Madhya Pradesh

4115. SHRI FAGGAN SINGH KULESTE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government had accorded sanction for setting up of All India Radio, F.M. Band centre at Mandla district in Madhya Pradesh;

(b) if so, whether the proposed F.M. Band has been converted into medium band with old technology; and

(c) if so, the details thereof and reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c) A radio station with 1 KM FM Transmitter and Multi-purpose Studio was originally approved for Mandla as part of 8th Five Year Plan. However, in view of numerous representations received from different parts of the country regarding non-availability of FM receiver sets at a cheaper rate, it was decided that tribal areas in general, would have medium wave transmission. Hence, the scheme was changed to setting up of a radio station with 1 KM MW Transmitter and MP Studio etc.

#### Development of Tourism in Madhya Pradesh

4116. SHRI VISHVESHWAR BHAGAT : Will the Minister of TOURISM be pleased to state :

(a) whether keeping in view the development of tourism in Madhya Pradesh the Union Government are contemplating to solve the problem regarding the transfer of land allotted to centrally sponsored schemes in the name of Government of India; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) Recognising the complexities of land transferability, the Department of Tourism, Government of India has liberalised the guidelines to facilitate the states including Madhya Pradesh, either to transfer land or lease out land or register the title of the built up property in the name of Central Government.

[English]

#### Indira Gandhi International Airport

4117. DR. KRUPASINDHU BHOI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Indira Gandhi International Airport has reached saturation point;

(b) if so, the details thereof;

(c) whether Government propose to build another airport in the outskirts of Delhi; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### Construction of Rail Postal Service Building at Haridwar

4118. SHRI HARPAL SINGH SATHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to construct Rail Postal Building at Haridwar Railway Station;

(b) if so, the details thereof;

(c) whether it is a fact that Department of Postal has contributed its share;

(d) if so, the details thereof;

(e) the reasons for delay in constructing the above rail postal building; and

(f) the steps taken by the Government to expedite the above work?